SHRI GEORGE FERNANDES: I am glad that the Prime Minister is concerned in regard to life of a the human-being in Northern Ireland. I want you to show the same regard to a human-being of your country, Madam Prime Minister.

MR. SPEAKER: Shri A. P. Sharma.

12.05 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON, ANNUAL REPORT AND ANNUAL ACCOUNTS OF INTERNATIONAL AIRPORTS AUTHORITY OF INDIA FOR 1979-80 AND A STATEMENT FOR DELAY.

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the International Airports Authority of India for the year 1979-80, under sub-section (2) of section 25 of the International Airports Authority Act, 1971.

(2) A copy of the Annual Accounts (Hindi and English versions) of the International Airports Authority of India for the year ended 31st March, 1980 together with Audit Report thereon, under sub-section (4) of section 24 of the International Airports Authority Act, 1971.

(3) A copy of the Review (Hindi and English versions) of the performance of international Airports Authority of India for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Accounts of the International Airports Authority of India, for the year 1979-80, mentioned at item (1) and (2), above.

[*Placed in Library. See* No. LT-2437/81].

REVIEW ON AND ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE, CALCUTTA FOR 1979-80.

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1979-80 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta for the year 1979-80. [*Placed in Library. See* No. LT-2438/81.]

REVIEW ON AND ANNUAL REPORT OF NATIONAL INSTRUMENTS LTD. CALCUTTA FOR 1979-80 AND HINDUSTAN CABLES LTD. RUPNARAINPUR DISTT. BURDWAN (WEST BENGAL) FOR 1979-80, TWO STATEMENTS FOR DELAY ETC. ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): On behalf of Shri Charanjit Chanana I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the National Instruments Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-2439/81.]

(b) (i) Review by the Government on the working of the Hindus-